COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 728 OF 2017 IN</u> APPEAL NO. 279 OF 2017

Dated: 17th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr Harinder Toora a/w

Mr. I.P.S. Oberoi Mr. V.K. Patil (Rep.)

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan

Ms. Anchal Arora for R-1

Mr. Sanjay Sen, Sr. Adv. Mr. Hasan Murtaza

Ms. Malavika Prasad for R-2

Mr. Abhishek Munot

Mr. Kunal Kaul

Mr. Akshat Jain for Tata Power

ORDER

List the matter for further hearing on 21.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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